## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 353/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

Maxim Containers Company

V/s.

**BHD Industries Limited** 

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME S. No.

DESIGNATION

SIGNATURE

1. B.B. Parakh Advoicte

Deepto Mwhich Fer Rupmolents

P.K. Candles

Decinone

## ORDER

## TCP No. 353/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as Corporate Debtor are present.

The Company Petition is dismissed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)